NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No.143/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Varroc Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

1. Hemont sethi Advocate for

NAME

DESIGNATION

SIGNATURE

Petitioner

minn

ORDER

CP No. 143/66/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 09.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-M.K. SHRAWAT Member (Judicial)